

CALCUTTA DOCK LABOUR BOARD

*1396. { **Shri Ramananda Das:**
Shri P. L. Barupal:

Will the Minister of Labour be pleased to state:

(a) whether it is a fact that certain allegations of irregularities in the recruitment of Dock workers have been made against Shri A. Talib when he was under the employment of the Calcutta Dock Labour Board; and

(b) if so, what action Government propose to take in the matter?

The Minister of Labour (Shri K. K. Desai): (a) Yes.

(b) The Calcutta Dock Labour Board has appointed a Committee to enquire into the alleged irregularities in registration. Government have made preliminary enquiries and have ordered further enquiries.

SHELTER BELTS

*1398. **Shri Madhao Reddi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme for the creation of Shelter Belts along the coast of Kutch has been finalised;

(b) if so, the main features of the scheme;

(c) how and when the scheme is to be implemented;

(d) whether any grant or loan to the Kutch Government has been sanctioned therefor; and

(e) if so, the amount sanctioned?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A scheme for the creation of shelter belts on 100 acres of land during 1954-55 along the border of the Rann of Kutch has been sanctioned.

(c) The scheme is to be implemented by the Government of Kutch during the current year.

(d) and (e). A subsidy of Rs. 56,789/- has been sanctioned for 1954-55.

TELEPHONIC SERVICE BETWEEN INDIA AND CHINA

*1410. **Shri Bhagwat Jha Azad:** Will the Minister of Communications be pleased to state:

(a) whether Government propose to establish a direct telephone service between India and China; and

(b) if so, whether the proposal has been finalised?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Tests are being conducted and other preliminary and technical details are being settled with a view to the establishment of service.

RICKSHAW PULLING

*1411. **Shri Sanganna:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Central Government have asked the State Governments to abolish rickshaw pulling by stages keeping in view the possibility of providing alternative employment to the persons engaged in this profession; and

(b) if so, how far the State Governments have acted upto these suggestions?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) A statement showing the views expressed by the State Governments in the matter is laid on the Table of the Sabha. [See Appendix VI, annexure No. 6.]

INDIAN SHIPPING

*1412. **Shri K. C. Sodhia:** Will the Minister of Transport be pleased to state:

(a) the law under which the Indian shipping companies are required to furnish statistics of cargoes lifted by them from the Indian ports;

(b) whether any provision exists in the law under which the foreign